

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

19

C.P. NO.107/95 in
C.C.P. NO.224/94 in
O.A. NO.654/93

Hon'ble Shri A.V.HARIDASAN, Vice-Chairman(J)
Hon'ble Shri R.K.AHOJA, Member(A)

New Delhi, this 1st day of August, 1995

Shri Fateh Singh
Ex-Postal Assistant
816-A, Mahawar Nagar
Kotla Mubarakpur
New Delhi.

... Petitioner

(By Shri R.N.Saxena, Advocate)

Versus

Union of India through

Shri S.C.Mahalik
Secretary-cum-Director General(Posts)
Department of Posts
Dak Bhawan
Parliament Street
New Delhi.

Shri Kelkar
Chief Post Master General
Department of Posts(Delhi Zone)
New Delhi.

Mrs. Kalyani Negi
Director of Accounts (Posts)
Old Secretariate
Civil Lines
Delhi - 110 054

... Respondents

(By Shri M.K.Gupta, Advocate)

O R D E R (Oral)

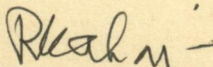
Hon'ble Shri A.V.Haridasan, Vice-Chairman(J)

The respondents have filed an affidavit
alongwith three annexures showing that the pension
and gratuity have been sanctioned and steps have
been ~~xxx~~ taken for payment of the same. It is
stated in the affidavit that the amount could not
be paid as the applicant did not come and collect
the payment from the respondents. Learned counsel
for the respondents states that though the commutation
of pension of applicant does not specifically mentioned
.....2/-

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in the order, the respondents are ready to do that also provided the applicant approaches them and complies with the request of signing necessary papers. ~~If the Petitioner attend the office of the Chief Post Master General, Delhi Circle, Head Post Office, New Delhi.~~ Shri M.K.Gupta learned counsel for the respondents undertakes that the entire claim of the Petitioner in connection with pension, arrears and commutation will be settled with a week and payments in full made to him within that period.

2. In view of the above statement we note the same and therefore, consider it not necessary to proceed with this Contempt Petition any longer. This Contempt Petition is therefore, dismissed and the notice issued to the respondents is discharged.


(R.K. AHOOJA)
MEMBER(A)


(A.V. HARIDASAN)
VICE-CHAIRMAN(J)

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